

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2112**  
ANSWERED ON 12.02.2026

**JAL JEEVAN MISSION IN MAHARASHTRA**

2112. MS. PRANITI SUSHILKUMAR SHINDE

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the total funds allocated, released and utilised under the Jal Jeevan Mission (JJM) in Maharashtra noting that the State has reportedly spent Rupees 5,000 crores;
- (b) the details of the official complaints received from Maharashtra during the last three years regarding irregularities including mismanagement, delayed execution or quality issues under the Mission;
- (c) whether the Government has verified the accuracy of data uploaded by States on the JJM IMIS portal in light of concerns raised regarding real progress, water quality and upkeep of infrastructure and if so, the details thereof; and
- (d) the steps taken/proposed to be taken by the Government to ensure timely completion of works, proper verification of data, quality of water supply and disbursement of sanitation incentives in rural areas of Maharashtra?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI  
(SHRI V. SOMANNA)

(a) to (d) Drinking water is a State subject. The power to plan, design, approve and implement drinking water supply schemes/projects lies with State Government. Government of India, in partnership with States/UTs is implementing Jal Jeevan Mission, since August, 2019, to make provision of tap water supply to every rural household. Under Jal Jeevan Mission (JJM), the Department of Drinking Water and Sanitation provides financial, policy guidance and technical assistance to the States and Union Territories for implementing their drinking water supply schemes.

Further, grievances/ complaints etc. are vested in respective State/ UT and are handled/ disposed at State/ UT level. Accordingly, all grievances/ complaints *inter alia* including irregularities in the implementation, corruption cases and misuse of funds under this scheme, received so far during last three years in this Department have been forwarded to the respective State Government including Maharashtra for taking necessary action.

The year-wise details of funds allocated, released and utilized by the State of Maharashtra under Jal Jeevan Mission (JJM) are as under:

(Amount in Rs. Crore)

Year	Central share					Expenditure under State share
	Opening Balance	Budget allocation	Fund drawn by the State	Total available fund	Reported utilization	
2019-20	248.12	847.97	345.28	593.40	308.04	431.79
2020-21	285.35	1828.92	457.23	742.58	473.59	324.56
2021-22	268.99	7,064.41	1,666.64	1,935.63	377.98	477.98
2022-23	1,557.65	7,831.25	3,915.62	5,473.27	3,109.53	2,972.21
2023-24	2,363.74	21,465.88	7,444.26	9,808.00	8,208.53	8,371.34
2024-25	1,599.47	5,352.93	1,605.88	3,205.35	2,235.12	3,150.59
2025-26	970.22	-	-	970.22	-	971.94

Source: JJM-IMIS

The Mission is being implemented as per approved guidelines and extant financial rules, ensuring transparency, accountability, and community participation. The Government of India has taken several steps to strengthen the planning and implementation of JJM across the country, including Maharashtra. These steps include joint discussions and finalization of Annual Action Plans (AAPs) with States/UTs, regular reviews of implementation, organization of workshops/conferences/webinars for capacity building and knowledge sharing, and field visits by multi-disciplinary teams to provide technical support.

For real-time and transparent monitoring, the JJM-Integrated Management Information System (IMIS) and JJM-Dashboard have been developed whereby the information on the progress of the Mission at state, district and panchayat levels are provided in public domain. To enable States/UTs to test water samples for water quality, and for sample collection, reporting, monitoring and surveillance of drinking water sources, an online JJM – Water Quality Management Information System (WQMIS) portal has been developed. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

Water being a State subject, discrepancies, if any observed in the reported data and ground realities, through various monitoring mechanisms envisaged under the Mission, are taken up with respective State Governments for taking requisite immediate corrective action.

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